

(b) No, Sir. According to the RBI study entitled "Small Farmers Development Agencies, A field study—1972-73," distribution of identified farmers according to size of holdings showed that the majority of selected cultivators had holdings within stipulated limits.

(c) to (e). The various on-going rural development programmes are being continuously evaluated and streamlined. The SFDA, which was a beneficiary-oriented programme, has already been merged with the IRD Programme. Similarly, the beneficiary component of the DPAP, which is primarily an area development programme, has also been merged with IRD Programme. The DPAP, DDP and SLPP have been brought under a single authority at the district level. The budget provisions and expenditure under IRDP, DPAP, DDP and SLPP during the last three years are given in the statement enclosed.

Irregularities in electrical enquiries of CPWD in Pushp Vihar

10731. SHRI RAM PRASAD AHIRWAR :
SHRI K.B.S. MANI :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it is a fact that Vigilance Department of CPWD had raided a number of Electrical Enquiries of CPWD in Pushp Vihar during the period 1 January, 1980 to 31 January, 1983 ; if so, the date and purpose of the raid each time ; and

(b) whether any type of irregularity was found by the Vigilance Department ; if so, the details and action taken by the Vigilance Department against the officials/engineers responsible for such irregularities ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) :

(a) Yes, Sir. The Enquiry offices of CPWD in Pushp Vihar was raided on 1.8.80, 2.11.80 and 21.11.80 in connection with investigation of complaint against the then Asstt. Executive Engineer in Electrical Construction Division No. IV ;

(ii) on 5.9.81, 6.1.82 and 18.3.82 the raid was conducted for investigation of a complaint against the Executive Engineer (Elect) Elect. Division No. XIII, CPWD.

(b) Certain irregularities/lapses were observed against the then Asstt. Executive Engineer (E) now Executive Engineer (E) and he has been placed under suspension.

Implementation of Government Directives regarding reservations for SCs/STs

10732. SHRI R.N. RAKESH : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Food Corporation of India management is following the Government Directives in regard to reservation and other benefits for SC/ST including the setting up of liaison Cell with sufficient supporting staff ; and

(b) if so, indicate the staff strength in liaison cell in each regional, zonal and head office of the Food Corporation of India ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD) : (a) The Food Corporation of India is following the Government of India's directives regarding reservation and other benefits for scheduled castes/scheduled tribes, and has also set up Liaison Cells, by and large, in all offices.

(b) The Liaison Cell in the Headquarters office of the Corporation is manned by one Assistant Grade-I and one Assistant Grade-III and the work is supervised by Assistant Manager and Deputy Manager. The staffing position in respect of Liaison Cells for SCs/STs opened in District/Regional and Zonal Offices is not readily available.

आयातित तेल का मूल्य

10733. डा० सुब्रह्म सण्यम स्वामी :
श्री रतन सिंह राजदा :
प्रो० अजित कुमार मेहता :

क्या खाद्य और नागरिक पूर्ति मन्त्री यह बताने की कृपा करेंगे कि :